

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-184-2020

Amol Vaman Tilve, ... Petitioner
Versus
Goa State Information Commission and ors. ... Respondents.

Shri K. Gracias, Advocate for the Petitioner.
Shri G. Malik, Advocate for the respondent no.3.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 8th December 2020.

P.C. :

Petitioner's counsel wants the matter listed after vacation.

Post the matter on 12.1.2021.

DAMA SESHADRI NAIDU, J.

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